

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

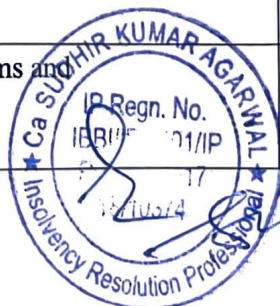
FOR THE ATTENTION OF THE CREDITORS OF**M/S ANAND INFOEDGE PRIVATE LIMITED****AND****M/S MIST AVENUE PRIVATE LIMITED****AND****M/S MIST DIRECT SALES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Consolidated CIRP of 1. Anand Infoedge Private Limited 2. Mist Avenue Private Limited 3. Mist Direct Sales Private Limited
2.	Date of incorporation of corporate debtor	1. Anand Infoedge Private Limited-27.09.2007 2. Mist Avenue Private Limited-12.10.2012 3. Mist Direct Sales Private Limited -04.06.2013
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, NCT of Delhi (RoC-Delhi)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	1. Anand Infoedge Private Limited U72300DL2007PTC168769 2. Mist Avenue Private Limited U70200DL2012PTC243560 3. Mist Direct Sales Private Limited U70100DL2013PTC253541
5.	Address of the registered office and principal office (if any) of corporate debtor	1. Anand Infoedge Private Limited Regd. Office: JAO911, Plot No. 10 DLF Tower-A, Jasola-110025, South Delhi, India 2. Mist Avenue Private Limited Regd. Office: 28, Raja Garden, New Delhi-110015, India 3. Mist Direct Sales Private Limited Regd. Office: 1A, Kanchanjunga Building, 18, Barakhamba Road, Central Delhi, New Delhi-110001



Sudhir

6.	Insolvency commencement date in respect of corporate debtor	19.07.2024 (Mr. Sudhir Kumar Agrawal has been appointed as the Interim Resolution Professional <i>vide</i> Order dated 19.08.2026 (Order received on 21.08.2026) passed by the Hon'ble National Company Law Tribunal, New Delhi Bench at New Delhi)
7.	Estimated date of closure of insolvency resolution process	15.02.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sudhir Kumar Agarwal Reg: No. IBBI/IPA-001/IP-P00195/2017-18/10374 AFA Valid up to: 30.06.2027
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 415 Naurang, House, 21, Kasturba G.K. Marg, New Delhi -,110001 Email ID: ska003@gmail.com (this Email id is not to be used for submitting claims)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 415 Naurang, House, 21, Kasturba Gandhi. Marg, New Delhi -,110001 Email ID: cirp.anandinfoedge@gmail.com
11.	Last date for submission of claims	02.09.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estate Projects
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class	i. Mr. Alok Chandra Singh IBBI Reg. No: IBBI/IPA-002/IP- N00381/2017-2018/11124 Address: 607, Express Apartment, Sector 4, Vaishali, Ghaziabad-201010, Uttar Pradesh Email ID: alok.alokchandra.com ii. Mr. Aishwarya Mohan Gahrana IBBI Reg. No: IBBI/IPA-002/IP-N00135/2017-2018/10351 Address :4, Birbal Marg, 2nd Floor, Jangpura Extension, New Delhi-110014, NCT of Delhi Email ID: aishwaryam_gahrana@yahoo.com; iii. Mr. Chandan Bhatia IBBI Reg. No. IBBI/IPA-001/IP-P-02320/2021-2022/13614 Address: House No. 1127, Sector-28, Faridabad-121008, Haryana Email ID: chandanbhatia.ip@gmail.com
14.	(a) Relevant Forms and	a) Web link: http://www.ibbi.gov.in/home/downloads Physical Address: 415 Naurang, House, 21, Kasturba



(b) Details of authorized representatives are available at:	Gandhi Marg, New Delhi -,110001
---	---------------------------------

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/S ANAND INFOEDGE PRIVATE LIMITED AND M/S MIST AVENUE PRIVATE LIMITED AND M/S MIST DIRECT SALES PRIVATE LIMITED** on **19.07.2024**. The creditors of **M/S ANAND INFOEDGE PRIVATE LIMITED AND M/S MIST AVENUE PRIVATE LIMITED AND M/S MIST DIRECT SALES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **02.09.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class, i.e., Allottee under Real Estate Project(s) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sudhir Kumar Agarwal

IP Registration Number: IBBI/PA-001/ IP-P00195/ 2017-2018/ 10374

Date: 26.08.2026

Place: New Delhi



Note: This public announcement is made in pursuance of the Order dated ~~19.08.2026~~ of the Hon'ble National Company Law Tribunal whereby appointment of Mr. Narendra Kumar Sharma, IRP was held to be void- ab- initio and was, therefore, cancelled and the newly appointed IRP is required to follow all the directions passed in the order dated 19.07.2024.

Muradnagar	Catg-DLI-MUD-GMU-128-25-1	Special Minor Unit (SMU)
Uchana	Catg-DLI-UCA-GMU-110-25-1	
Partapur	Catg-DLI-PRTP-GMU-156-25-1	
Daya Basti	Catg-DLI-DBSI-SMU-116-25-1	
Delhi Azadpur	Catg-DLI-DAZ-SMU-122-25-1	
Palwal	Catg-DLI-PWL-SMU-166-25-1	
Tuglakabad	Catg-DLI-TKD-SMU-117-25-1	

Complete details of <https://ireps.gov.in/> (E-Auction-Leasing)
 participate in the e-auctions conducted through E-Auction Leasing module of
 mandatory requirements before they can submit their bids:
 Auction Leasing module – Active IREPS User Account for E-Auction Leasing

Registration Fee; Current Account in State Bank of India; Integration of SBI Bank
 Lien Marking of Funds; Updation of Turnover Details.
Virtual Account Number (VAN) has been introduced now for E-Auction
 used by the bidders as an alternative to Lien Marking Mechanism.
 between Lien Marking Mechanism (if activated) and VAN mechanism at
 during the bidding room. VAN mechanism does not require the bidder to have a
 k of India. The users are free to transfer money from any of their existing bank
 VAN account, which enables them to participate in IREPS E-Auctions.
 IREPS account for any module of IREPS can submit their online request for
 New Vendors / Contractors (E-Tender / E-Auction Leasing) link on IREPS

Divisional Railway Manager's Office Commercial Branch, State Entry
 Road, New Delhi – 110055, Email: catering.delhidivision@gmail.com,
 Tel: 011-23743084

SMU/2026 Date: 24.08.2026 2945/2026
SERVING CUSTOMERS WITH A SMILE

INDIA SHELTER FINANCE CORPORATION LTD. SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

4, Institutional Area, Gurugram, Haryana-122002
 Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest
 8(5) read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 (hereinafter
 in general and in particular to the Borrower(s), Co Borrower(s) and Guarantor(s) or their
 immovable property(s) mortgaged/charged to India Shelter Finance Corporation Limited
 of which has been taken by the Authorized Officer of the Secured Creditor having its
 Sector 44 Gurugram Haryana - 122002, will be sold on "As is Where is", "As is What is" and
 realization of the amount due to the Secured Creditor from the borrowers, co borrowers and
 the place mentioned below.

Date and Type of Possession	Reserve Price	Date and Time of Inspection of the property
Physical Possession 04-07-2026	Rs. 10,65,000 (Rupees Ten Lakh Sixty-five Thousand Only)	28.09-2026 (Inspection Time 10:00 AM to 05:00 PM)
TOTAL OUTSTANDING as on 13-APR-2026 And Rs. 909706/- (Rupees Nine Lakh Nine Thousand Seven Hundred Six Only) with further interest and charges.	Earnest Money Deposit (EMD) Rs. 1,06,500 (Rupees One Lakh Six Thousand Five Hundred Only)	EMD Deposition Last Date 29-09-2026 Date & Time of Auction 30-09-2026 (Auction Time 10:00 AM to 5:00 PM)

et : All Piece And Parcel Of Plot No 59 Scheme Jeon Mata Nagar 3Rd Village Rampura
 Adm. Area-100 Sq. Yrd. BOUNDARY:--East – Road West – Plot No. 104 North- Plot No. 58

p No. 67B & 68, First and Second Floor, P. no. 277 (East), Tagore Nagar, next to
 demand draft/RTGS/NEFT in favour of India Shelter Finance Corporation Limited.

Dated 5-aug-2026 Of Saroj Kanwar W/o Jagdish Singh (ap-10288810) Is Revoked.

Closed Auction Sale Notice or refer our website <https://www.indiashelter.in>
 Authorized Officer, Mr. Ravi Kumar (9829001102)
FOR INDIA SHELTER FINANCE CORPORATION LTD

GLOBAL HOUSING FINANCE LIMITED

ate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013
 Global Housing Finance Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

BY INVITING TENDERS FROM PUBLIC

at Mortgaged Property, by the Authorized Officer of Capri Global Housing Finance
struction of Financial Assets and Enforcement of Security Interest Act, 2002
 expression of interest/offer is invited from the public, offer can be given from any
 find inside the secured asset, after checking the inventory of movable article which is
 vable article in person. The Movable article, is in the physical possession of the
IS & AS IS WHAT IS & Whatever There is" Basis, particulars of which are given

Demand Notice Date and Amount	Reserve price	Details of Movable Items:
08-09-2025 Rs.22,60,209/- (Rupees Twenty Two Lacs Sixty Thousand Two Hundred Nine Only)	Rs.10,000/- (Rupees Ten Thousand Only) EMD Rs. 1,000/- (Rupees One Thousand Only)	House Hold Items Date of Inspection of property 14-09-2026 Between 11 PM to 2 PM 15-09-2026 EMD Last Date By 3:00 PM
In which movable articles present for inspection		

in which movable articles present for inspection

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/S ANAND INFOEDGE PRIVATE LIMITED AND M/S MIST AVENUE PRIVATE LIMITED AND M/S MIST DIRECT SALES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Consolidated CIRP of 1. Anand Infoedge Private Limited 2. Mist Avenue Private Limited 3. Mist Direct Sales Private Limited
2. Date of incorporation of corporate debtor	1. Anand Infoedge Private Limited-27.09.2007 2. Mist Avenue Private Limited-12.10.2012 3. Mist Direct Sales Private Limited -04.06.2013
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, NCT of Delhi (RoC-Delhi)
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	1. Anand Infoedge Private Limited U72300DL2007PTC168769 2. Mist Avenue Private Limited U70200DL2012PTC243560 3. Mist Direct Sales Private Limited U70100DL2013PTC253541
5. Address of the registered office and principal office (if any) of corporate debtor	1. Anand Infoedge Private Limited Regd. Office: JAO911, Plot No. 10 DLF Tower-A, Jasola-110025, South Delhi, India 2. Mist Avenue Private Limited Regd. Office: 28, Raja Garden, New Delhi-110015, India 3. Mist Direct Sales Private Limited Regd. Office: 1A, Kanchanjunga Building, 18, Barakhamba Road, Central Delhi, New Delhi-110001
6. Insolvency commencement date in respect of corporate debtor	19.07.2024 (Mr. Sudhir Kumar Agrawal has been appointed as the Interim-Resolution Professional vide Order dated 19.08.2026 (Order received on 21.08.2026) passed by the Hon'ble National Company Law Tribunal, New Delhi Bench at New Delhi)
7. Estimated date of closure of insolvency resolution process	15.02.2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sudhir Kumar Agarwal Reg. No. IBB/PA-001/IP-P00195/ 2017-18/10374 AFA Valid up to: 30.06.2027
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 415 Naurang, House, 21, Kasturba Gandhi Marg, New Delhi - 110001 Email ID: ska003@gmail.com (this Email id is not to be used for submitting claims)
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 415 Naurang, House, 21, Kasturba Gandhi, Marg, New Delhi - 110001 Email ID: cirp.anandinfoedge@gmail.com
11. Last date for submission of claims	02.09.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estate Projects
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	i. Mr. Alok Chandra Singh IBBI Reg. No: IBB/PA-002/IP-N00381/2017-2018/11124 Address: 607, Express Apartment, Sector 4, Vaishali, Ghaziabad-201010, Uttar Pradesh Email ID: alok.alokchandra.com ii. Mr. Aishwarya Mohan Gahrana IBBI Reg. No: IBB/PA-002/IP-N00135/2017-2018/10351 Address :4, Birbal Park, 2nd Floor, Jangpura Extension, New Delhi-110014, NCT of Delhi Email ID: aishwaryam_gahrana@yahoo.com; iii. Mr. Chandan Bhatia IBBI Reg. No. IBB/PA-001/IP-P-02320/2021-2022/13614 Address: House No. 1127, Sector-28, Faridabad-121008, Haryana Email ID: chandanbhatia.ip@gmail.com
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: http://www.ibbi.gov.in/home/downloads Physical Address: 415 Naurang, House, 21, Kasturba Gandhi Marg, New Delhi - 110001

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S ANAND INFOEDGE PRIVATE LIMITED AND M/S MIST AVENUE PRIVATE LIMITED AND M/S MIST DIRECT SALES PRIVATE LIMITED ON 19.07.2024. The creditors of M/S ANAND INFOEDGE PRIVATE LIMITED AND M/S MIST AVENUE PRIVATE LIMITED AND M/S MIST DIRECT SALES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 02.09.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of representatives, as listed against the entry No. 13, to act as authorized representatives of the class.

प्रपत्र 'ए'
सार्वजनिक घोषणा
(भारतीय विद्यालय और ऋण शोध अख्यता बोर्ड (कापोरेट कोलोनियों के लिए ऋण शोध अख्यता समाधान प्रक्रिया) विनियमवली, 2016 के विनियम 8 के अंतर्गत)

मैसर्स आनंद इन्फोएज प्राइवेट लिमिटेड
और
मैसर्स मिस्ट एक्वेन्यू प्राइवेट लिमिटेड
और
मैसर्स मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड
के लेनदारों के ध्यानार्थ

संबंधित विवरण	
1. कापोरेट देनदार का नाम	सम्बन्धित सीआईआरपी ऑफ 1. आनंद इन्फोएज प्राइवेट लिमिटेड 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड
2. कापोरेट देनदार के निगमन की तिथि	आनंद इन्फोएज प्राइवेट लिमिटेड - 27.09.2007 मिस्ट एक्वेन्यू प्राइवेट लिमिटेड - 12.10.2012 मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड - 04.08.2013
3. प्राधिकरण जिसके अधीन कापोरेट देनदार निगमित/पंजीकृत है-	रजिस्ट्रार ऑफ कंपनियों, एनसीटी ऑफ दिल्ली (आरओसी दिल्ली)
4. कापोरेट देनदार की कापोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	1. आनंद इन्फोएज प्राइवेट लिमिटेड U72300DL2007PTC168769 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड U70200DL2012PTC243560 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड U70100DL2013PTC253541
5. कापोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	1. आनंद इन्फोएज प्राइवेट लिमिटेड पंजीकृत कार्यालय: JAO911, प्लॉट संख्या 10, कोयलफ टावर-ए, जसोला - 110026, दक्षिण दिल्ली, भारत 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड पंजीकृत कार्यालय: 28, राजा गार्डन, नई दिल्ली 110015, भारत 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड पंजीकृत कार्यालय: 1A, कंचनजंगा विलिंग, 18, बाराखंडा रोड, सेंट्रल दिल्ली, नई दिल्ली - 110001
6. कापोरेट देनदार के संबंध में ऋण शोध अख्यता आरंभन तिथि	19.07.2024 (श्री सुधीर कुमार अग्रवाल को माननीय राष्ट्रीय कंपनी विधि न्यायाधिकरण, नई दिल्ली पीठ, नई दिल्ली द्वारा पारित दिनांक 19.08.2026 के आदेश (आदेश दिनांक 21.08.2026 को प्राप्त हुआ) के माध्यम से अंतरिम समाधान प्रवेशन नियुक्त किया गया है।)
7. ऋण शोध अख्यता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	15.02.2027
8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अख्यता प्रोफेशनल का नाम और रजिस्ट्रेशन नंबर	श्री सुधीर कुमार अग्रवाल पंजीकरण संख्या: IBB/IPA-001/IP-P00195/2017-18/10374 एएएए 30.08.2022 तक वैध है।
9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसाकि बोर्ड में पंजीकृत है।	पता: 415 नौरंग, मकान, 21, कस्तूरबा गांधी मार्ग, नई दिल्ली - 110001 ईमेल आईडी: sks003@gmail.com (किस ईमेल आईडी का इस्तेमाल क्लेम जमा करने के लिए नहीं किया जाना चाहिए)
10. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल	पता: 415 नौरंग, मकान, 21, कस्तूरबा गांधी। मार्ग, नई दिल्ली - 110001 ईमेल: cirp.anandinfoedge@gmail.com
11. दावा प्रस्तुत करने हेतु अंतिम तिथि	02.09.2026
12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (6क) के क्लॉज (ख) के तहत अभिविधित लेनदारों की श्रेणियाँ, यदि कोई	रियल एस्टेट प्रोजेक्ट्स के तहत आवंटन पाने वाले
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विहित ऋण शोध अख्यता प्रोफेशनल के नाम	i. श्री आलोक चंद्र सिंह आईबीबीआईआई पंजीकरण संख्या: IBB/IPA-002/IP-P00381/2017-2018/11124 पता: 607, एक्सप्रेस अपार्टमेंट, सेक्टर 4, वैशाली, गाजियाबाद-201010, उत्तर प्रदेश ई-मेल आईडी: alok.alokchandra.com ii. श्री ऐश्वर्या मोहन घरणा आईबीबीआईआई पंजीकरण संख्या: IBB/Reg. No: IBB/IPA-002/IP-P00135/2017-2018/10351 पता: 4, बीरबल मार्ग, द्वितीय तल, जंगपुरा एक्सटेंशन, नई दिल्ली-110014, एनसीटी दिल्ली ई-मेल: aishwaryam_garhana@yahoo.com; iii. श्री चंदन भाटिया आईबीबीआईआई पंजीकरण संख्या: IBB/Reg. No: IBB/IPA-001/IP-P-02320/2021-2022/13614 पता: मकान संख्या 1127, सेक्टर-28, फरीदाबाद-121008, हरियाणा ई-मेल आईडी: chandanbhatia.ip@gmail.com
14. (क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है:	वेब लिंक: http://www.ibbi.gov.in/home/downloads भौतिक पता: 415, नौरंग हाउस, 21, कस्तूरबा गांधी मार्ग, नई दिल्ली - 110001

एतद्वारा सूचना दी जाती है कि माननीय नेशनल कंपनी लॉ अधिकरण ने 19.07.2024 को मैसर्स आनंद इन्फोएज प्राइवेट लिमिटेड एवं मैसर्स मिस्ट एक्वेन्यू प्राइवेट लिमिटेड एवं मैसर्स मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड की कापोरेट विद्यालयीय प्रक्रिया प्रारम्भ करने का आदेश दिया है। मैसर्स आनंद इन्फोएज प्राइवेट लिमिटेड एवं मैसर्स मिस्ट एक्वेन्यू प्राइवेट लिमिटेड एवं मैसर्स मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड के लेनदारों से अनुरोध है कि वे 02.09.2026 अथवा उससे पहले अपने दावों को माद संख्या 10 के सामने उल्लिखित अंतरिम संकल्प प्रवेशन को प्रमाणों के साथ प्रस्तुत करें।

5. कापोरेट देनदार का नाम	सम्बन्धित सीआईआरपी ऑफ 1. आनंद इन्फोएज प्राइवेट लिमिटेड 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड
6. कापोरेट देनदार के निगमन की तिथि	आनंद इन्फोएज प्राइवेट लिमिटेड - 27.09.2007 मिस्ट एक्वेन्यू प्राइवेट लिमिटेड - 12.10.2012 मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड - 04.08.2013
7. प्राधिकरण जिसके अधीन कापोरेट देनदार निगमित/पंजीकृत है-	रजिस्ट्रार ऑफ कंपनियों, एनसीटी ऑफ दिल्ली (आरओसी दिल्ली)
8. कापोरेट देनदार की कापोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	1. आनंद इन्फोएज प्राइवेट लिमिटेड U72300DL2007PTC168769 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड U70200DL2012PTC243560 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड U70100DL2013PTC253541
9. कापोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	1. आनंद इन्फोएज प्राइवेट लिमिटेड पंजीकृत कार्यालय: JAO911, प्लॉट संख्या 10, कोयलफ टावर-ए, जसोला - 110026, दक्षिण दिल्ली, भारत 2. मिस्ट एक्वेन्यू प्राइवेट लिमिटेड पंजीकृत कार्यालय: 28, राजा गार्डन, नई दिल्ली 110015, भारत 3. मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड पंजीकृत कार्यालय: 1A, कंचनजंगा विलिंग, 18, बाराखंडा रोड, सेंट्रल दिल्ली, नई दिल्ली - 110001
10. कापोरेट देनदार के संबंध में ऋण शोध अख्यता आरंभन तिथि	19.07.2024 (श्री सुधीर कुमार अग्रवाल को माननीय राष्ट्रीय कंपनी विधि न्यायाधिकरण, नई दिल्ली पीठ, नई दिल्ली द्वारा पारित दिनांक 19.08.2026 के आदेश (आदेश दिनांक 21.08.2026 को प्राप्त हुआ) के माध्यम से अंतरिम समाधान प्रवेशन नियुक्त किया गया है।)
11. ऋण शोध अख्यता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	15.02.2027
12. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अख्यता प्रोफेशनल का नाम और रजिस्ट्रेशन नंबर	श्री सुधीर कुमार अग्रवाल पंजीकरण संख्या: IBB/IPA-001/IP-P00195/2017-18/10374 एएएए 30.08.2022 तक वैध है।
13. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसाकि बोर्ड में पंजीकृत है।	पता: 415 नौरंग, मकान, 21, कस्तूरबा गांधी मार्ग, नई दिल्ली - 110001 ईमेल: cirp.anandinfoedge@gmail.com
14. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल	पता: 415 नौरंग, मकान, 21, कस्तूरबा गांधी। मार्ग, नई दिल्ली - 110001 ईमेल: cirp.anandinfoedge@gmail.com
15. दावा प्रस्तुत करने हेतु अंतिम तिथि	02.09.2026
16. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (6क) के क्लॉज (ख) के तहत अभिविधित लेनदारों की श्रेणियाँ, यदि कोई	रियल एस्टेट प्रोजेक्ट्स के तहत आवंटन पाने वाले
17. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विहित ऋण शोध अख्यता प्रोफेशनल के नाम	i. श्री आलोक चंद्र सिंह आईबीबीआईआई पंजीकरण संख्या: IBB/IPA-002/IP-P00381/2017-2018/11124 पता: 607, एक्सप्रेस अपार्टमेंट, सेक्टर 4, वैशाली, गाजियाबाद-201010, उत्तर प्रदेश ई-मेल आईडी: alok.alokchandra.com ii. श्री ऐश्वर्या मोहन घरणा आईबीबीआईआई पंजीकरण संख्या: IBB/Reg. No: IBB/IPA-002/IP-P00135/2017-2018/10351 पता: 4, बीरबल मार्ग, द्वितीय तल, जंगपुरा एक्सटेंशन, नई दिल्ली-110014, एनसीटी दिल्ली ई-मेल: aishwaryam_garhana@yahoo.com; iii. श्री चंदन भाटिया आईबीबीआईआई पंजीकरण संख्या: IBB/Reg. No: IBB/IPA-001/IP-P-02320/2021-2022/13614 पता: मकान संख्या 1127, सेक्टर-28, फरीदाबाद-121008, हरियाणा ई-मेल आईडी: chandanbhatia.ip@gmail.com

एतद्वारा सूचना दी जाती है कि माननीय नेशनल कंपनी लॉ अधिकरण ने 19.07.2024 को मैसर्स आनंद इन्फोएज प्राइवेट लिमिटेड एवं मैसर्स मिस्ट एक्वेन्यू प्राइवेट लिमिटेड एवं मैसर्स मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड की कापोरेट विद्यालयीय प्रक्रिया प्रारम्भ करने का आदेश दिया है। मैसर्स आनंद इन्फोएज प्राइवेट लिमिटेड एवं मैसर्स मिस्ट एक्वेन्यू प्राइवेट लिमिटेड एवं मैसर्स मिस्ट डायरेक्ट सेल्स प्राइवेट लिमिटेड के लेनदारों से अनुरोध है कि वे 02.09.2026 अथवा उससे पहले अपने दावों को माद संख्या 10 के सामने उल्लिखित अंतरिम संकल्प प्रवेशन को प्रमाणों के साथ प्रस्तुत करें।